

ITEM NO.802

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. Nos.163558 and 163559 of 2018 in Civil Appeal No.9048/2012

PARSHAVANATH CHARITABLE TRUST & ORS.

Appellant(s)

VERSUS

ALL INDIA COUNCIL FOR TECH.EDU& ORS. & ORS.

Respondent(s)

(For directions and exemption from filing O.T.)

Date : 19-11-2018 These applications were mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s)/ Mr. Amitesh Kumar, Adv.

Applicant(s) Ms. Binisa Mohanty, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

As prayed for, list these applications on 26.11.2018.

(SANJAY KUMAR-II)  
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR